

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 3862  
TO BE ANSWERED ON 16.07.2019**

**RECAST OF PMS**

**3862. SHRI BALASHOWRY VALLABHANENI:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has decided to recast the Post-Matric Scholarship (PMS) scheme for Scheduled Castes (SCs) and if so, the details thereof;
- (b) whether the Government is going to change the fund sharing formula;
- (c) if so, the details thereof;
- (d) whether it is true that there are as many as Rs. 4,000 crore dues to the States; and
- (e) if so, the details of the arrears to be given to Andhra Pradesh and the time by which the Government is going to clear its dues?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RATTAN LAL KATARIA)**

(a) to (c): Yes, Sir. The Government has formulated a proposal for revision in funding pattern under the Post-Matric Scholarship Scheme for SC students from the concept of 'Committed Liability' to 'a fixed sharing ratio between the Centre and the States/UTs'.

(d): No, Sir. The bulk of arrears accumulated at the end of 12<sup>th</sup> Plan Period and due for 2017-18 have been released to the States/UTs already except three States i.e. Punjab, Gujarat and Goa due to non-receipt of enabling documents from these States.

(e): Funds amounting to Rs. 143.98 crore, Rs.317.43 crore and Rs. 90 crore have been released to the State of Andhra Pradesh during 2016-17, 2017-18 and 2018-19 respectively. Thus, all dues of the State under PMS-SC scheme up to 2017-18 have been released.

The dues against the expenditure incurred by the State during 2018-19 under the Scheme could not be released due to non-receipt of requisite information from the State.

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